

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 191
ANSWERED ON 4TH JULY, 2019

DEVELOPMENT OF HIGHWAYS

*191. SHRI BIDYUT BARAN MAHATO:
SHRI GAJANAN KIRTIKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has formulated any programme for development of roads including National and State Highways across the country;
- (b) if so, the details thereof indicating the roads proposed to be developed and the funds provided for the purpose;
- (c) the time period fixed for the purpose;
- (d) whether the Government proposes to include local residents and public representatives while planning new roads; and
- (e) if so, the details thereof and the action taken in this regard?;

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 191 ANSWERED ON 04.07.2019 ASKED BY SHRI BIDYUT BARAN MAHATO AND SHRI GAJANAN KIRTIKAR REGARDING DEVELOPMENT OF HIGHWAYS

(a) to (c) The Ministry is primarily responsible for development and maintenance of National highways (NHs). The development and maintenance of NHs is a continuous process. The works on NHs are accordingly taken up from time to time as per inter-se priority, traffic density and availability of funds to keep the NHs in traffic worthy conditions.

The Ministry took up development of NHs/ roads under various phases of National Highways Development Project (NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of Roads in the Left Wing Extremism (LWE) affected areas, Externally Aided Projects (EAP), National Highways (Original) [NH (O)] scheme, etc. Various phases of NHDP envisaged development of NHs to 4/6 lane and 2 lane NH standards, development of expressways, etc. Development of most of the roads/ NHs under other schemes envisages their upgradation to 2 lane NH standards.

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, Inter Corridors and Feeder Routes along with integration with Sagarmala, etc., under “Bharatmala Pariyojana”. Under this proposal, the Ministry identified stretches for development of about 26,200 km length of Economic Corridors, 8,000 km of Inter Corridors, 7,500 km of Feeder Routes, 5,300 km Border and International connectivity roads, 4,100 km Coastal and Port connectivity roads, 1,900 km Expressways, National Corridor Efficiency improvement by development of ring roads around 28 cities, decongestion of about 125 choke points and 66 congestion points, development of 35 nos. of Multimodal Logistics Parks.

The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for investment approval of Rs. 6,92,324 crore for Phase-I of “Bharatmala Pariyojana” and other ongoing schemes during its meeting held on 24.10.2017. “Bharatmala Pariyojana” Phase-I includes development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways and balance length of about 10,000 km of roads under NHDP. The approved programme is targeted for completion in 2021-2022.

Apart from the above, the Ministry also allocates funds for development of State Roads including State Highways (SHs) as per the provision of the Central Road and Infrastructure Fund (CRIF) Act, 2000 (i.e. the Central Road Fund Act, 2000 amended by the Finance Act, 2018)

(d) and (e) The views of local people, people’s representatives, State Governments etc., are duly considered during development of the notified NHs
